IN THE NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH (COURT -I) NEW DELHI.

273(ND)/2017

In the matter of:

Casino Hotels Unit of CGH Earth Pvt. Ltd.

٧.

The Federation of Hotels & Restaurants Association of India & Others

SECTION: Under Section 241, 242 & 244

Order delivered on 22.11.2017

Coram

R.VARADHARAJAN, HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN, HON'BLE MEMBER(TECHNICAL)

For the applicant: For the respondent:

ORDER

Listed for hearing on 29.11.2017.

(DEEPÁ KRISHAN) MEMBER(TECHNIAL)

KCS

(R.VARADHARAJAN) MEMBER(JUDICIAL)